

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 1254**  
TO BE ANSWERED ON 07.12.2015

**UMBRELLA SCHEME FOR EDUCATION OF STs**

1254. SHRI FEROZE VARUN GANDHI:s

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) whether the Umbrella Scheme for Education of Scheduled Tribes Children by reengineering earlier Centrally Sponsored Scheme (CSS) has been properly devised and mandated;
- (b) if so, the broad contours of that scheme and the extent to which remodeling the scheme has addressed critical gap filling;
- (c) if not, the reasons of delay in implementing the scheme in new form?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI MANSUKHBHAI DHANJIBHAI VASAVA)

(a) to (b): The Ministry has formulated an Umbrella Scheme for Education of ST students by merging the following erstwhile Centrally Sponsored Schemes being implemented by the Ministry of Tribal Affairs.

- I. Pre Matric Scholarship for ST Students
- II. Post Matric Scholarship for ST Students
- III. Setting up of Ashram Schools in Tribal Sub-Plan Area
- IV. Scheme of Hostels for ST Boys and Girls
- V. Scheme of Vocational Training in Tribal Areas

Based on the past experience and evaluation, the revised scheme has been designed to cater to specific needs of states and UTs. It would provide a cafeteria mode of options for States/UTs to draw upon according to their specific needs and priorities in a bottom of approach. The merged scheme has been approved by the Expenditure Finance Committee in the year 2014. However, approval of the Cabinet is awaited.

(c): The scheme is in the process of consultation.

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